

Rukhla and Baramura Power Units

1111. SHRI SONTOSH MOHAN DEV:
Will the Minister of ENERGY be pleased to state:

(a) the present position of the Rukhla and Baramura Power Units; and

(b) the time by which these projects will be completed and commissioned?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The first Unit of Rukhla (8 MW) has already been rolled on 28.2.1990, and the second Unit (8 MW) is expected to be synchronised by May, 1990. Baramura Unit-III (6.5 MW) has recently been commissioned on 6.3.1990.

Outstanding dues for maintenance of Aircraft against Vayudoot to I.A.

1112. SHRI YASHWANTRAO PATIL:
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the outstanding dues for the maintenance of aircraft payable by the Vayudoot to the Indian Airlines;

(b) the periods of delay in payment;

(c) the reasons therefor and when the outstanding dues would be cleared;

(d) whether such repair facilities are proposed to be created by the Vayudoot; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The maintenance charges payable by Vayudoot to Indian Airlines are under dispute.

(b) The dues relate to the year 1986-87 onwards.

(c) Vayudoot is not in a position to clear the dues due to constraint of resources.

(d) No, Sir.

(e) Does not arise.

[Translation]

Production of Natural Gas

1113. SHRI GANGA CHARAN LODHI:
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) the total quantity of natural gas being produced in the country and the quantity thereof being utilised at present; and

(b) how Government propose to utilise the gas going waste at present?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The production of natural gas during 1989-90 (upto January 1990) has been about 46.7 million cubic metres per day (MMCMD) out of which about 32 MMCMD has been utilised.

(b) Additional facilities are proposed to be set up in the Western Offshore Region for compression and transportation of the excess gas production so that it can be brought onshore and supplied to consumers. As regards flaring in other places, commitments for supply of gas have been made to additional consumers in the Eastern, Southern and Western Onshore Region. Once these

units are able to utilise the gas, flaring of gas would come down considerably. It is also proposed to set up underground storage facilities for gas produced in the Assam Region so that excess gas during the period of low upliftment by consumers, can be stored for use during the peak demand periods.

Reinstatement of Dismissed Employees

1114. SHRI HARIKEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to reinstate the retrenched and dismissed railway employees and those whose services were terminated after a short period in Railways; and

(b) if so, when?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir

(b) Does not arise.

Extension of Shatabdi Express upto Patiala

1115. SHRI ATINDER PAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Delhi-Chandigarh Shatabdi Express is taken from Chandigarh to Ambala for its maintenance only and then back to Chandigarh without any passengers;

(b) if so, the total loss being incurred by railways on this account;

(c) the loss being incurred due to inadequate number of passengers from Delhi to Chandigarh and back;

(d) whether there is a proposal to extent

this train upto Patiala to meet the long standing demand of that region;

(e) if not, the reasons therefor; and

(f) the reasons for not providing two-tier second class compartment in this train?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). Loss is not quantifiable.

(d) No, Sir.

(e) The train links Chandigarh the state Capital and New Delhi with an intercity fast service and its diversion to Patiala will be resented by its present users.

(f) The inflow of air, dust and noise at that high speed will be highly uncomfortable to the passengers.

[English]

Review of letters of Intent and Industrial Licences for Petrochemical Industry

1116. SHRI SANATKUMAR MANDAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have reviewed the Letters of Intent and industrial Licences granted earlier to the various large Industrial Houses for setting up petrochemical industries;

(b) if so, the outcome thereof; and

(c) the present position of implementation of such Letters of Intent and Industrial Licences?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-